

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 546 (ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
08.02.2018

NAME OF THE COMPANY: Vinayak Advertising Vs. Rajesh Gems &  
Jewels Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

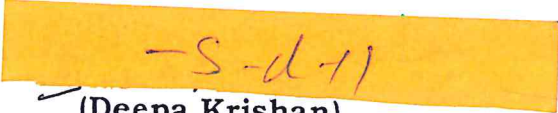
For the Petitioner:	Ms. Maya Gupta, IRP
---------------------	---------------------

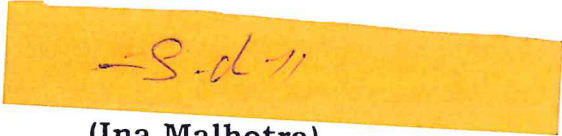
For the Respondent:	None
---------------------	------

ORDER

The IRP has filed his report confirming that the COC meeting has been convened on 5<sup>th</sup> February, 2018. However, decision to name the RP has not been taken up yet. The IRP is therefore directed to continue as the RP till then.

To come up on 15<sup>th</sup> February, 2018.

  
(Deepa Krishan)  
Member (T)

  
(Ina Malhotra)  
Member (J)